

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/22/KOB/2023
SECTION	SEC 66 C/ACT.
NAME OF PARTIES	T K M AGRO PRIVATE LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	P P ZIBI JOSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

02 May 2024

ORDER

CP(C/ACT)/22/KOB/2023

Learned ARoC, Ms. Bindu Vergis appears through virtual mode and submits that the Regional Director, MCA, Southern Region, Chennai has written a letter dated 08.04.2024, whereby he has asked for certain information from the Company. Learned Authorised representative, Mr. P P Zibi Jose appears physically on behalf of the Petitioner Company and submits that they are in the process of collecting the information as called for by the Regional Director and the information sought by the RD will be submitted within a short time.

In that view of the matter, list this matter for further consideration on **05.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**